

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (IB) No. 791/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Central Water Transport Corporation Ltd. -Vs- Vinod Kumar Kothari		
Under Section	40(2) IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Richa Saraf, Adm.

liquidator
(Applicant)

Richa Saraf
27/8/18

ORDER

Ld. Counsel for liquidator is present.

This is an application filed under Section 40(2) of the Insolvency and Bankruptcy Code to initiate voluntary liquidation of the Corporate Debtor.

For hearing, list it on 13/09/2018.

Sd

(Jinan K.R.)
Member (J)